

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1966/2003

This the 3rd day of March, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.A.SINGH, MEMBER (A)

1. Rishi Pal Singh
s/o late Rati Ram
aged about 36 years
r/o Central Excise colony Avas Vikas Saharanpur
and presently posted as Tax Assistant in Customs and
Central Excise, Meerut II.
2. Babu Lal s/o Sh. Bhambal Ram
aged about 39 years
r/o H-87 Tigri, Khanpur, Delhi-62
and presently posted as Tax Assistant in Customs and
Central Excise, Noida.
3. Ved Pal Singh s/o Prem Chand
aged about 34 years
r/o 69, Central Excise Colony, Mangal Pandey Nagar, Meerut
and presently posted as Tax Assistant in Customs and
Central Excise, Noida.
4. Shiva Nand s/o Sh. Ganga Sahai
aged about 31 years
r/o Village & P.O. Lisari, Distt. Meerut and presently posted
as Tax Assistant in Customs and
Central Excise, Noida.

(None).

Versus

1. Govt. of India
Ministry of Finance
Through its Secretary,
Department of Revenue
Central Board of Excise and Customs,
North Block, New Delhi.
2. The Chief Commissioner
Customs and Excise
17-C Vidhan Sabha Marg,
Lucknow.
3. The Commissioner of Customs and Excise
38 MG Civil Lines,
Allahabad.
4. The Commissioner of Customs and Excise
Sarvodaya Nagar, Kanpur.

hac. Singh


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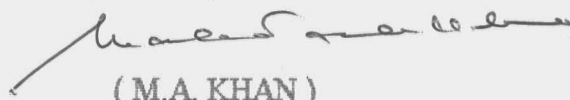
5. The Chief Commissioner
Customs and Excise
Meerut Zone, Meerut.
6. The Commissioner of Customs and Excise,
B-123 Sector 5, Noida.

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Applicant is not represented although it is a second call during post lunch period. It seems that applicant is not interested in prosecuting his case. OA is, accordingly, dismissed in default and for non-prosecution.


(S.A.SINGH)
Member (A)


(M.A. KHAN)
Vice Chairman (J)

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